

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1127/2019

Date of order: 04.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**GURU SEVI LAGAN
VS.
EASTERN RAILWAY**

For the Applicant : None

For the Respondents : None

Per Ms. Bidisha Banerjee, JM.

None appeared on behalf of the applicant despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.
3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd